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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 217/131/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.11.2017</u>

Name of the Company:

The Upper India Couper Paper Mills Co. Pvt Ltd

V/s.

Registrar of Companies.

Section of the Companies Act:

Section 131 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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<u>ORDER</u>

Learned PCS Mr. Ajay Parikh present for Petitioner. None present for ROC.

Petitioner is directed to file certificate of statutory auditor regarding the spending of 2% of profit towards CSR activities during the FY 2014-15.

Petitioner is directed to Issue notice of date of hearing along with copy of this order and copy of application to concerned Income Tax Authorities and Regional Director and shall file proof of service.

List the matter on 08.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.